

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram
NEW DELHI


Date: 23 May 2020

OFFICE ORDER

In continuation of the Office Orders dated 2 May 2020 and 17 May 2020, the Hon'ble President directs the following.

1. There will be no sitting of Benches of the Tribunal including Regional Benches from **26 May 2020 to 29 May 2020** due to COVID 19. However, Members may attend the office and, all personal staff attached to the Members shall attend the office.
2. If the last date of pronouncement of any order reserved cases is on or before 29 May 2020, the same may be pronounced in the next one week after obtaining prior permission from the Hon'ble President.
3. From **26 May 2020 to 29 May 2020**, the Members who are not at their posting place may attend the nearest CESTAT office as per the following time schedule.

Serial No.	Member	Working station	Time
1.	Ms. Archana Wadhwa, Member (Judicial)	Delhi	10:30 AM
2.	Mr. Ashok Jindal, Member (Judicial)	Delhi	2:30 PM
3.	Mr. Anjani Kumar, Member (Technical)	Bangalore	10:30 AM
4.	Mr. Sanjiv Srivastava, Member (Technical)	Delhi	2:30 PM
5.	Mr. Ajay Sharma, Member (Judicial)	Delhi	10:30 AM
6.	Mr. P. Dinesha, Member (Judicial)	Bangalore	2:30 PM


(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.